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C.A.No. 1897 OF 1998
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ITEM NO. 116 COURT NO. 6 SECTION XII

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1897 OF 1998@@
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L. Venkatesan ... Appellant (s)

Vs.

State of T.N. & Ors. ... Respondent (s)

(With appln. for permission to file addl. documents and exem. from filing official translation and office report)

Date: 31-07-2001 This/These matter(s) was/were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE B.N. AGRAWAL

For appellant (s) Mr. VA Mohta, Sr.adv.
Mr. VR Venkatraman, Sr. adv.
Mr. MA Chinnasamy, adv.

For respondent (s) Mr. PN Ramalingam, adv.

UPON hearing counsel, the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....J
As jointly prayed, list this appeal in the second week of October, 2001.
.SP1

(Alka Dudeja)
Court Master

(S. Krishnan)
Court Master